

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 59 OF 2019**

**Dated : 3<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Indo Count Industries Ltd. and Pranavaditya  
Spinning Mills Ltd.**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Sharma  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Ashish Singh  
Mr. Anup Jain for R-2

**ORDER**

List the matter for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**